

## RAJYA SABHA

Monday, the 18<sup>th</sup> December, 2023 /27 Agrahayana, 1945 (Saka)

*The House met at eleven of the clock,*

MR. CHAIRMAN *in the Chair.*

### OBITUARY REFERENCE

**श्री सभापति:** माननीय सदस्यगण, कुवैत के अमीर महामहिम शेख नवाफ़ अल-अहमद अल-जबर अल-सबा के दुखद निधन का संदेश प्राप्त हुआ है। उनके निधन से कुवैत ने एक महान राजनेता खो दिया। शेख नवाफ़ का कुवैत के विकास और समृद्धि में महत्वपूर्ण योगदान रहा है। शेख नवाफ़ के नेतृत्व में कुवैत के साथ भारत के घनिष्ठ और मैत्रीपूर्ण संबंध रहे हैं। इस कठिन समय में यह सभा कुवैत के शासक परिवार, नेताओं और कुवैत के नागरिकों के साथ एकजुटता प्रदर्शित करती है। कुवैत में रहने वाले भारतीय समुदाय के लोगों को भी उनकी कमी महसूस होगी। अब सभा दिवंगत आत्मा की स्मृति में कुछ देर मौन खड़ी रहेगी।

*(Hon. Members then stood in silence for one minute.)*

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### PAPERS LAID ON THE TABLE

I. Reports and accounts (2022-23) of various Companies and related papers

II. MoU between Government of India and MSTC Limited

**इस्पात मंत्रालय में राज्य मंत्री (श्री फगनसिंह कुलस्ते):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Annual Report and Accounts of the Steel Authority of India Limited (SAIL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.  
[Placed in Library. See No. L.T. 10401/17/23]
- (ii) (a) Fifty-eighth Annual Report and Accounts of the MSTC Limited, Kolkata, West Bengal for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.  
(b) Review by Government on the working of the above Company.  
[Placed in Library. See No. L.T. 10396/17/23]
- (iii) (a) Eighth Annual Report and Accounts of the NMDC Steel Limited, Bastar, Chhattisgarh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.  
(b) Statement by Government accepting the above Report.  
[Placed in Library. See No. L.T. 10946/17/23]
- (iv) (a) Sixty-fifth Annual Report and Accounts of the NMDC Limited, Hyderabad, Telangana, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.  
(b) Review by Government on the working of the above Company.  
[Placed in Library. See No. L.T. 10402/17/23]
- (v) (a) Forty-first Annual Report and Accounts of the Rashtriya Ispat Nigam Limited (RINL), Visakhapatnam, Andhra Pradesh for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.  
(b) Review by Government on the working of the above Company.  
[Placed in Library. See No. L.T. 10400/17/23]
- (vi) (a) One Hundred and twelfth Annual Report and Accounts of the Bisra Stone Lime Company Limited (BSLC), Bhubaneswar, Odisha, for the year 2022-23, together with the Auditor's Report on the Account and the comments of

the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10708/17/23]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and the MSTC Limited, for the year 2023-24.

[Placed in Library. See No. L.T. 10403/17/23]

**I. Notifications of the Ministry of Civil Aviation**

**II. Reports and Accounts (2022-23) of Alliance Air Aviation Limited, New Delhi; Indira Gandhi Rashtriya Uran Akademi, Amethi; AERA, New Delhi; AAI, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (GENERAL (RETD.) V.K. SINGH): Sir, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Civil Aviation Notification No. G.S.R. 733 (E), dated the 11<sup>th</sup> October, 2023, publishing the Aircraft (First Amendment) Rules, 2023, under Section 14A of the Aircraft Act, 1934, along with Explanatory Memorandum.

(ii) A copy (in English and Hindi) of the Ministry of Civil Aviation Notification No. G.S.R. 877 (E), dated the 6<sup>th</sup> December, 2023, publishing the Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Second Amendment Rules, 2023, under Section 14A of the Aircraft Act, 1934.

[Placed in Library. For (i) and (ii) See No. L.T. 10768/17/23]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Annual Report and Accounts of the Alliance Air Aviation Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10766/17/23]